

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 516/2019

AKBAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 1149/2019 (II)

IA No. 106056/2019 - EXEMPTION FROM FILING O.T.)

Cr1.A. No. 1257/2019 (II)

IA No. 115670/2019 - EXEMPTION FROM FILING O.T.)

Date : 22-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

All matters

Ld. counsel for the appellant submits that as per office report, service on the respondent is complete.

Common sole respondent has filed counter affidavit.

Original records have been received from the High Court and Trial Court.

Contd....

Registry to process the matters for listing before the Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH  
Registrar